

DIVISION BENCH  
COURT - I

**O-224**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/17(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> APRIL 2024.**

IN THE MATTER OF	KASA CONTRADE PVT LTD
UNDER SECTION	SEC. 230-232, SEC 234

**Appearances (via video conferencing/physically)**

For Petitioners

Mr. Hansraj Jaria, PCS

Ms. Uttara Mitra, PCS

**ORDER**

1. Ld. professional for the petitioner present.
2. Post the matter on **06.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**